



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

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RBI/2014-15/187

DGBA.CDD. No. 867/15.02.005/2014-15

August 22, 2014

The Chairman and Managing Director/Managing Director
Government Accounts Department/Head Office
State Bank of India/State Bank of Patiala/State Bank of Bikaner & Jaipur/
State Bank of Travancore/ State Bank of Hyderabad/State Bank of Mysore/
Andhra Bank/Allahabad Bank/Bank of Baroda/Bank of India/
Oriental Bank of Commerce/Bank of Maharashtra/Canara Bank/
Central Bank of India/Corporation Bank/Dena Bank/Indian Bank/
Indian Overseas Bank/Punjab National Bank/Syndicate Bank/UCO Bank/
Punjab & Sind Bank/Union Bank of India/United Bank of India/Vijaya Bank/
IDBI Bank/ICICI Bank Ltd./Axis Bank.

Dear Sir/Madam,

Amendment to Public Provident Fund Scheme, 1968

We forward herewith a copy of the Government of India Notification G.S.R. 588 (E) dated August 13, 2014 on the captioned subject, the contents of which are self-explicit. The Government of India, vide this Notification, has enhanced the individual subscription limit under the Public Provident Fund (PPF) Scheme, 1968, from existing ₹1,00,000 to ₹1,50,000 in a financial year.

2. In this regard, we advise that the contents of the above mentioned Notification may be brought to the notice of the branches of your bank operating the PPF Scheme and may also be displayed on the notice boards of your branches for the information of the PPF Scheme subscribers.

Yours faithfully,

Sd/-

(Shrikant Hamine)

Manager

Encls: As above.

सरकारी और बैंक लेखा विभाग, केंद्रीय कार्यालय, 4थी मंजिल, भायखला ऑफिस बिल्डिंग, मुंबई सेंट्रल रेलवे स्टेशन के सामने, भायखला, मुंबई – 400 008, भारत
फोन : (022) 2308 4121, फैक्स : (022) 2300 0370/2301 6072/2301 0095, ई-मेल : cgmicdgbaco@rbi.org.in

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हिन्दी आसान है. इसका प्रयोग बढ़ाइए।

चेतावनी : रिज़र्व बैंक द्वारा ईमेल, डाक, एसएमएस या फोन काल के जरिये किसी की भी व्यक्तिगत जानकारी जैसे बैंक खाते का ब्यौरा, पासवर्ड आदि नहीं मांगी जाती है। यह धन रखने या देने का प्रस्ताव भी नहीं करता है। ऐसे प्रस्तावों का किसी भी तरीके से जवाब मत दीजिये।

Caution: RBI never sends emails, SMSs or makes calls asking for personal information like bank account details, passwords, etc. It never keeps or offers funds to anyone. Please do not respond in any manner to such offers.

THE GAZETTE OF INDIA
EXTRAORDINARY
PART II- Section 3-Sub-section (i)
PUBLISHED BY AUTHORITY

No.424] NEW DELHI, THURSDAY, AUGUST 14, 2014/SRAVANA 23, 1936

Ministry of Finance
(Department of Economic Affairs)

NOTIFICATION

New Delhi, the 13th August 2014

G.S.R.588(E) – In exercise of the powers conferred by sub-section (4) of Section 3 of the Public Provident Fund Act, 1968 (23 of 1968), the Central Government hereby makes the following further amendments to the Public Provident Fund Scheme, 1968, namely :-

1. (1) This Scheme may be called the Public Provident Fund (Amendment) Scheme, 2014.
 - (2) It shall come into force from the date of its publication in the Official Gazette.
2. In the Public Provident Fund Scheme, 1968, –
 - (i) in paragraph 3, in sub-paragraph (1), for the letters and figures “Rs.1,00,000”, the letters and figures “Rs.1,50,000” shall be substituted;
 - (ii) In Form-A, in paragraph (iv), for the letters and figures “Rs.1,00,000”, the letters and figures “Rs.1,50,000” shall be substituted.

(F.No.1/2/2014-NS.II)

Sd/-
(DR.RAJAT BHARGAVA)
JOINT SECRETARY TO THE GOVERNMENT OF INDIA

Note: The Scheme was notified vide G.S.R. 1136(E) dated 15.6.1968 and amended vide G.S.R. 368(E), dated 1.8.72, G.S.R. 217 (E), dated 9.3.79, G.S.R. 271 (E), dated 16.3.83, G.S.R. 54(E), dated 7.2.84, G.S.R. 895(E), dated 23.6.86, G.S.R. 1013(E), dated 20.8.86, G.S.R. 793(E), dated 29.8.89, G.S.R.477(E), dated 25.5.94, G.S.R.489(E) dated 6.7.99, G.S.R.908(E), dated 6.12.2000, G.S.R.679(E), dated 4.10.2002, G.S.R.768(E), dated 15.11.2002, G.S.R.585(E), dated 25.7.2003, G.S.R.690(E), dated 27.8.2003, G.S.R.755(E), dated 19.11.2004, G.S.R.291(E), dated 13.5.2005, G.S.R.956(E), dated 7.12.2010, G.S.R.844(E) dated 25.11.2011 and G.S.R.225(E) dated 13.3.2014.